

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:16.03.2010
SPACE FOR PLAY GROUNDS
Reddy Shri Magunta Srinivasulu

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is considering a legal framework mandating to reserve space for play grounds at the time of development of residential areas;
- (b) if so, the details thereof;
- (c) whether a clear policy direction for developers of cities and towns to address the problem of shrinking play grounds has been chalked out; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) No such proposal is under consideration, at present.
- (b) Does not arise, in view of (a) above.
- (c) Since sports is a State subject, no such policy directions have been issued by the Ministry of Youth Affairs & Sports.
- (d) Does not arise, in view of (c) above.